

**MOTION FOR APPOINTMENT TO THE SELECT COMMITTEE OF RAJYA  
SABHA ON THE INSURANCE LAWS (AMENDMENT) BILL, 2008**

THE MINISTER OF FINANCE; THE MINISTER OF CORPORATE AFFAIRS  
AND THE MINISTER OF INFORMATION AND BROADCASTING (SHRI ARUN  
JAITLEY): Sir, I move the following motion:

“That Shri V.P. Singh Badnore and Shri Rangasayee Ramakrishna, Members, Rajya Sabha, be appointed to the Select Committee on Insurance Laws (Amendment) Bill, 2008, to fill the vacancies caused by resignations of Shri Jagat Prakash Nadda and Shri Mukhtar Abbas Naqvi from the membership of the Select Committee.”

*The question was put and the motion was adopted.*

*...(Interruptions)...*

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**MOTION FOR EXTENSION OF TIME FOR PRESENTATION OF THE  
REPORT OF THE SELECT COMMITTEE OF RAJYA SABHA ON THE  
INSURANCE LAWS (AMENDMENT) BILL, 2008**

DR. CHANDAN MITRA (Madhya Pradesh): Sir, I beg to move the following Motion:

“That the time appointed for presentation of the Report of the Select Committee on the Insurance Laws (Amendment) Bill, 2008, be extended upto 12th December, 2014, to present its report to the House”.

*The question was proposed.*

*...(Interruptions)...*

SHRI P. RAJEEVE (Kerala): Sir, I have an objection. *...(Interruptions)...*

श्री अली अनवर अंसारी (बिहार) : सर, मेरा जीरो आवर एक्सेप्ट हुआ है, इसलिए मुझे इस पर बोलने का मौका दिया जाए। *...(व्यवधान)...* सर, यह बहुत महत्वपूर्ण विषय है। *...(व्यवधान)...*

(MR. DEPUTY CHAIRMAN *in the Chair*.)

MR. DEPUTY CHAIRMAN: No, please. *...(Interruptions)...* Please sit down. *...(Interruptions)...* *...(Interruptions)...*